

LIST OF CASES REGISTERED ON 28.05.2021 BEFORE HIGH COURT, APPELLATE SIDE, CALCUTTA

Sl No.	Case No.	Date of Registration	Cause Title
1	WPA(P)/153/2021	28-05-2021	SAYANTI SENGUPTA VS UNION OF INDIA AND ANR Advocate: JAMIRUDDIN KHAN
2	FMAT/362/2021	28-05-2021	KALYANESHWARI INFRASTRUCTURE PVT LTD VS AMIT ENGINEERING WORKS AND ORS Advocate: RIJU GHOSH
3	MAT/561/2021	28-05-2021	SARDRE ALAM MONDAL@SADHAN VS SK AMIR HOSSAIN AND ORS Advocate: JUIN DUTTA CHAKRABORTY
4	CO/1178/2021	28-05-2021	M/S. BHAGWANDAN JHABARMULL REP BY KAMAL AGARWAL,PARTNER VS ESTATE OFFICER,SHYAMA PRASAD MUKHERJEE RD. AND ANR Advocate: TANVIR ALAM
5	CRR/1321/2021	28-05-2021	DIGANTA BARUAH @DIGANTA BARUA VS DILIP KUMAR AGARWAL Advocate: SHIBAJI KUMAR DAS
6	CRR/1322/2021	28-05-2021	ANUJ SHARMA VS STATE OF WEST BENGAL AND ANR Advocate: GAGANJYOT SINGH
7	CRR/1323/2021	28-05-2021	SYAMA PRASAD MOOKERJEE PORT, KOLKATA VS STATE OF WEST BENGAL Advocate: AMIT KUMAR NAG
8	CRM/3798/2021	28-05-2021	DEEPIKA DAS @ DIPIKA DAS VS STATE OF WEST BENGAL Advocate: KAUSHIK CHOUDHURY
9	CRM/3799/2021	28-05-2021	MANOJIT DAS VS STATE OF WEST BENGAL Advocate: KAUSHIK CHOUDHURY
10	CRM/3800/2021	28-05-2021	SUSANTA CHORI AND ANR VS STATE OF WEST BENGAL Advocate: DEBARSHI BRAHMA

11	CRM/3801/2021	28-05-2021	AVIJIT BHOWMIK@AVIJIT BHOWMICK@ABHIJIT BHOWMIK VS STATE OF WEST BENGAL Advocate: RANJIT SINGH
12	CRM/3802/2021	28-05-2021	DHARMENDRA KUMAR ROY AND ORS VS STATE OF WEST BENGAL Advocate: RANJIT SINGH
13	CRM/3803/2021	28-05-2021	NARAYAN BISWAS @RAHIN BISWAS VS STATE OF WEST BENGAL Advocate: ARKA CHAKRABORTY
14	CRM/3804/2021	28-05-2021	IMTEYAZ AHMED VS STATE OF WEST BENGAL Advocate: JOY CHAKRABORTY
15	CRM/3805/2021	28-05-2021	DIPAK SINGHA AND ORS VS STATE OF WEST BENGAL Advocate: IVAN ROY
16	CRM/3806/2021	28-05-2021	SAYEED SAHID AHAMED@SAKIL AHMED VS STATE OF WEST BENGAL Advocate: JOY CHAKRABORTY
17	CRM/3807/2021	28-05-2021	GIYASUDDIN MOLLA AND ORS VS STATE OF WEST BENGAL Advocate: JOY CHAKRABORTY
18	CRM/3808/2021	28-05-2021	ASHIM MALAKAR VS STATE OF WEST BENGAL Advocate: AMIT SINGH
19	CRM/3809/2021	28-05-2021	ABDUL RAHIM KHAN VS STATE OF WEST BENGAL Advocate: SARTHAK MONDAL
20	CRM/3810/2021	28-05-2021	SEPHALI DAS AND ORS VS STATE OF WEST BENGAL Advocate: RITAM CHOWDHURY
21	CRM/3811/2021	28-05-2021	SYAMA PRASAD MOOKERJEE PORT, KOLKATA VS STATE OF WEST BENGAL Advocate: AMIT KUMAR NAG
22	WPA/10530/2021	28-05-2021	MA CHANDI DURGA CEMENT LTD AND ANR VS DAMODAR VALLEY CORPORATION AND ORS Advocate: MOUMITA GHOSH